

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(3) T.C.P.-(IB)-520 /9/(MB)/NCLT/2017

CORAM:

Present :SH. B.S.V. PRAKASH KUMAR,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 03.07.2018

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **08.08.2018**.

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

03.07.2018.
HHS/Gajanan